

Central Administrative Tribunal
Principal Bench, New Delhi

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O.A.No.1248/95
M.A.No.1996/95

New Delhi this the 11th Day of January, 1995.

Hon'ble Mr. Justice A.K. Chatterjee, V.C.(J)
Hon'ble Mr. B.K. Singh, Member(A)

1. Mrs. Prabha Gupta,
W/o Sh. S.K. Gupta,
R/o C-18, Takshila Apartments,
57, I.P. Extension,
Patparganj G.H. Societies,
New Delhi-110092.
2. Sh. D.K. Sharma,
S/o late Sh. Himat Rai,
R/o C4G/27-B, Janakpuri,
New Delhi-110058.
3. Sh. B.B. Raval,
S/o Sh. D.R. Rawal,
R/o 8-C, Ber Sarai, D.D.A.Flats,
New Delhi-110016.
4. Sh. S.P. Dawar,
S/o late Sh. Hans Raj Dawar,
R/o 424/7, U.E. Gurgaon-122 001.
5. Sh. Malkhan Singh,
S/o late Sh. Bhagwan Singh,
R/o Vill.&P.O. Basi,
Distt. Meerut(UP).
6. Sh. Satwant Singh,
S/o Sh. Pritam Singh,
R/o JG-1/13-B, Vikaspuri,
New Delhi-110018.
7. Sh. Brij Mohan Sharma,
S/o Sh. Shonath Sharma,
R/o B-43, Ganga Vihar,
New Delhi-110094.
8. Sh. Tarsem Chand Sharma,
S/o Sh. M.L. Sharma,
R/o D-192, J&K Block,
Dilshad Garden,
Delhi-110095.
9. Sh. Onkar Singh,
S/o Sh. S. Jagjeet Singh,
R/o 107/1, East Azad Nagar,
Delhi-110051.
10. Sh. Dal Chnad Verma,
S/o Sh. Ram Bharosey Lal Verma,
R/o R-11/65, Raj Nagar,
Ghaziabad(UP).

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11. Sh. Ram Pal Singh,
S/o Sh. Prem Raj,
R/o 44/3, Karawal Nagar,
Delhi-110094.
12. Sh. B.D. Khurana,
S/o Sh. M.D. Khurana,
R/o S-1/81, Mahavir Nagar,
New Delhi-110018.
13. Sh. Narinder Pal Singh,
S/o Sh. Raghbir Singh,
R/o 3/27, West Patel Nagar,
New Delhi-11008.
14. Sh. Firey Ram,
S/o Sh. Dungar Singh,
R/o Vill.&P.O. Gotra,
Distt. Meerut(UP)-201 101.
15. Sh. B.M. Bansal,
S/o late Sh. R.P. Bansal,
R/o E-3/7, Krishna Nagar,
Delhi-110 051.

Applicant

(through Sh. D.S. Choudhary, advocate)

versus

1. Union of India,
through the Secretary-cum-Chairman,
Telecommunications Commission,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi-110 001.
2. Mahanagar Telephone Nigam Ltd.,
through its Chairman-cum-Managing Director,
13th Floor, Jeewan Bharti Bldg.,
Connaught Place, New Delhi-110 001.
3. Sh. Harish Chandra,
Asstt. General Manager(Admn.),
Mahanagar Telephone Nigam Ltd.,
Khurshid Lal Bhawan,
New Delhi-110 050.

Respondents

(through Sh. V.K. Rao, advocate)

ORDER(ORAL)

delivered by Hon'ble Mr. Justice A.K. Chatterjee, V.C. (3)

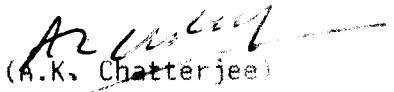
It appears on perusal of the application,
reply & rejoinder and ^{my} ~~after~~ hearing the learned counsel
for the parties that this Tribunal has no jurisdiction
to take up this matter as the reliefs prayed for are

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against Respondents No.2 & 3 who are not within the jurisdiction of the Tribunal. In such circumstances, the application is dismissed.


(B.K. Singh)

Member(A)


(A.K. Chatterjee)

Vice-Chairman(J)

/vv/-